

Rest. App. 1219/03

DA 1482/02

11.12.2023

Hon. Maj Gen K.K. Srivastava A.M.

Hon. Mr. A.K. Bhatnagar J.M.

List has been revised, none for the applicant. Shri S.M. Singh brief holder of Shri J.M. Singh, counsel for the respondents.

The Restoration Application No 1219/2003 is dismissed in default.

An
J.M.

A.M.

Shukla/-